## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO. 1672 TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2023

# SANCHAR SAATHI

# 1672. SHRI BHOLA SINGH: SHRI VINOD KUMAR SONKAR: SHRI RAJA AMARESHWARA NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government has launched 'Sanchar Saathi' that empowers citizens to find out mobile connections issued in their name, report fraudulent connections, report stolen/lost mobile handsets etc.;

(b) if so, the details thereof;

(c) the details of the cases registered by the Government through the Sanchar Saathi portal;

(d) the number of fraudulent mobile SIM cards detected through this portal and the number of mobile connections that were terminated; and

(e) the other steps being taken by the Government to create awareness among people to take benefit of this portal?

#### ANSWER

#### MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) Government is committed to ensure safety and security of telecommunication users. Government has launched Sanchar Saathi portal (https://sancharsaathi.gov.in) which empowers citizens:

- (i) to know the mobile connections issued in their name and report the mobile connections for disconnection which are either not required or not taken by them,
- (ii) to report the stolen / lost mobile handset for blocking and tracing,
- (iii) to check the genuineness of mobile handset while buying a new/old device,
- (iv) to report the incoming international calls received with Indian telephone number as calling line identification,
- (v) to check the details of licensed wireline Internet Service Providers.

(c) & (d) As on date, the outcome of Sanchar Saathi portal is as under:

1	Number of mobile connections disconnected	55.52 lakh
	taken on fake/forged documents	
2	Number of requests resolved for 'Know Your	27 lakh
	Mobile Connections'	

3	Number of suspected mobile connections reported	13.42 lakh
	by citizens and disconnected failing re-	
	verification	
4	Mobile handsets traced for 'Block Your	5.30 lakh
	Lost/Stolen Mobile'	
5	Mobile handsets recovered by State Police and	59,585
	returned to citizens	
6	Point of Sales (PoS) blacklisted	70,313
7	Number of FIRs registered	365
8	Number of PoS involved in FIRs	1,957
9	Mobile handsets blocked for involvement in	1.32 lakh
	cyber-crime /financial frauds	
10	Number of mobile connections disconnected	2.78 lakh
	reported by law enforcement agencies on National	
	Cyber Crime reporting portal reportedly involved	
	in cyber-crime / financial frauds.	
11	Accounts disengaged by WhatsApp which were	2.21 lakh
	linked to disconnected mobile connections taken	
	on fake/forged documents	
12	Number of accounts frozen by Banks & Payment	9.83 lakh
	wallets which were linked with disconnected	
	mobile connections taken on fake/forged	
	documents	

In addition, in order to strengthen the existing Know Your Customer (KYC) framework, Government has amended the instructions which, inter-alia, include:

- (i) mandatory indisputable verification of each PoS, who enroll customers and issue SIMs on behalf of licensees,
- (ii) blacklisting of PoS across all the TSPs in case non-compliance and re-verification of all users enrolled by that PoS,
- (iii) discontinuation of earlier bulk connections and introduction of business connections where KYC of each end-user is made mandatory before activation,
- (iv) introduction of robust KYC process for SIM Swap / replacement,
- (v) discontinuation of paper-based KYC process w.e.f. 01.01.2024.

(e) Sanchar Saathi portal has become very popular in short span of time and has been visited by 3.41 crore visitors as on date. Approximately, 35 crore awareness SMSs about the portal have been sent. Informative material has been shared through social media handles of Department of Telecommunications and Indian Cyber Crime Coordination Centre, Ministry of Home Affairs.

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